

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CALIFORNIA SOFTWARE COMPANY LIMITED

Regd. Office: 1205, D Block, 12th Floor, Tidel Park, Taramani, Chennai – 600 113, India. Tel. No: +91 44 2254 1080; Fax No. +91 44 2254 2902; E-mail: investor@calsoft.co.in; Website: www.calsoft.co.in

The Announcement is being issued by Religare Securities Ltd. ('Religare'), Manager to the Offer, on behalf of Kemoil Ltd. ('Acquirer' / 'Kemoil') and Chemoil Energy Ltd. ('PAC' / 'CEL').

This Announcement is in continuation of, and should be read in conjunction with, the Original Public Announcement ('PA') dated August 21, 2007, Corrigendum to PA and Letter of Offer dated May 02, 2008, to the Shareholders of California Software Company Limited ('Calsoft')

The Offer formalities have been completed and the details are as under:

1	Name of the Target Company		California Software Company Limited			
2	Name of Acquirer(s) including PACs		Kemoil Limited (Acquirer) & Chemoil Energy Limited (PAC)			
3	Name of Manager to the offer		Religare Securities Limited			
4	Name of the Registrar to the offer, if any		Integrated Enterprises (India) Limited			
5	Offer Details:					
	a.	Date of opening of the offer	Friday, May 09, 2008			
	b.	Date of closure of the offer	Wednesday, May 28, 2008			
6	Details of the acquisition					
	Sr. No.	Item	Proposed in the Letter of Offer		Actual	
	a	Offer price	Rs. 100/- per fully paid up equity share		Rs. 100/- per fully paid up equity share	
	b	Share holding of the Acquirer (No. & %) before SPA / PA	26,48,963 (28.67%)		26,48,963 (28.67%)	
	c	Shares being acquired by way of SPA (No. & %)	32,50,000 (26.28% of expanded capital)		32,50,000 (26.28% of expanded capital)	
	d	Shares acquired in the open offer (No. & %)	24,73,002 (20%)		22,67,245 (18.34%)	
	e	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 24,73,00,200/-		Rs. 22,67,24,500/-	
	f	Shares acquired after P.A but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
		- Price of the shares acquired	NA		NA	
		- No of shares acquired	NA		NA	
		- % of shares acquired	NA		NA	
	g	Post offer share holding of acquirer (No. & %) (b+c+d+f)	83,71,965 (67.71%)		81,66,208 (66.04%)	
	h	Pre & Post offer share holding of Public (No. & %)	Pre Offer 59,00,247 (63.86%)	Post Offer 39,93,041 (32.29%)	Pre Offer 59,00,247 (63.86%)	Post Offer 41,98,798 (33.96%)
7	Status of the escrow account, whether released or not.		The Acquirer has established a Bank Guarantee in favor of the Manager to the Offer for Rs.6,19,00,000/- being more than 25% of the total consideration payable under the offer valid until June 30, 2008 and cash deposit of Rs.25,78,715/- being not less than 1% of the maximum consideration payable under the offer. The funds lying in the escrow account will be released shortly to the Acquirer.			
8	Payment of interest, if any, to the shareholders along with the details thereof.		N.A.			
9	Status of investor complaints received, if any.		All the shareholder's queries regarding the Offer have been replied to and there are no pending complaints regarding the Offer as on date			

All the capitalized terms not defined herein, shall have the same meaning as ascribed to them in the Letter of Offer.

The Acquirers and its directors accepts full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and any subsequent amendments thereto.

This announcement is expected to be available on the SEBI website at <http://www.sebi.gov.in>

Issued on behalf of Acquirer & PAC by:

MANAGER TO THE OFFER



Religare Securities Limited

14, Mittal Chambers, Nariman Point, Mumbai - 400 021. Tel No.: +91-22-4007 4800; Fax: +91-22-4007 4869

Email: Calsoft.openoffer@religare.in, Website: www.religare.in, Contact Person: Mr. Ritesh Shroff

Chennai Branch: Citi Towers, 117, Sir Thegaraya Road, T. Nagar, Chennai 600 017.

Date: June 14, 2008

Place: Chennai

Size: 22 x 12 sq. cm